

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 176 OF 2015 &
IA NOS. 364, 368, 424 OF 2015**

Dated: 16th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Chamundeshwari Electricity Supply Co. Ltd. ...Appellant(s)

Vs.

M/s Saisudhir Energy (Chitradurga) Pvt. Ltd. & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Srishti Govil for
Mr. Balaji Srinivasan

Counsel for the Respondent(s) : -

ORDER

As agreed by learned counsel for the parties, list the matter for
hearing on **02.05.2017.**

**(I. J. Kapoor)
Technical Member**

ts/sh

**(Justice Ranjana P. Desai)
Chairperson**